

in the river by any person, agency or Industry?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI):

(a) The main pollutants detected amongst the 42 water quality parameters tested under the Ganga Action Plan are suspended solids, oxidisable organic matter, heavy metals and pesticides, faecal and total coliforms.

(b) Yes, Sir. Water quality in respect of the prescribed parameters, except for total coliforms, is within the prescribed limits in the Ganga, with some exceptions at certain times.

(c) No, Sir.

(d) Under the Ganga Action Plan, emphasis is being laid on interception and diversion of municipal wastewater from entering into the river. Eightynine interception and diversion schemes and 35 sewage treatment plants have been sanctioned. Of these, 46 interception and diversion schemes and 5 sewage treatment plants have been completed. As a result of the schemes already completed, 368 mld of Municipal waste water flowing into the river has been intercepted and diverted. Sixtyeight industrial units along the mainstream of the River have been identified as gross polluters. Of these 37 units have set up Effluent Treatment Plants, in 13 units these are being set up on, 10 have closed down and action is being taken in regard to the other eight.

श्री आर० बी० मिश्रा समिति का प्रतिवेदन

2160. श्री राम जेठमानी :

डा० जिनेंद्र कुमार जैन :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उच्चतम न्यायालय ने हाल ही में सरकार को यह निर्देश जारी किये हैं कि श्री आर० बी० मिश्रा समिति के प्रतिवेदन को कार्यान्वित किया जाये ;

(ख) यदि हां, तो क्या सरकार इन निर्देशों के कार्यान्वयन के लिए सम्बद्ध विभागों से सम्पर्क करेगी, और

(ग) यदि हां, तो इस समिति को सिफारिशों को कब तक कार्यान्वित किये जाने को सम्भावना है ?

योजना मंत्रालय में राज्य मंत्री और कार्यक्रम कार्यान्वयन मंत्रालय में राज्य मंत्री (श्री भाग्य गोवर्धन) : (क) से (ग) माननीय उच्चतम न्यायालय ने अग्रे 3 मई 1990 को दिए गए निर्णय में सरकार को उच्चाधिकार वेतन समिति की रिपोर्ट को कार्यान्वित करने के निर्देश दिए हैं। कार्यान्वयन के लिए आदेश जारी किए जा रहे हैं।

**Conveyance and Telephone Facilities to Deputy Directors of Adult Education Programme**

2161. DR. NARREDDY THULASI REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to provide conveyance and telephone facilities to the Deputy Directors of Adult Education for effective implementation of the AE Programme;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?